

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 2817

(TO BE ANSWERED ON 11.05.2016)

FAST TRACK CLEARANCE OF LTC CLAIMS

2817. DR. K. GOPAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is considering to fast track clearance of LTC claims of Government Employees;
- (b) if so, the details thereof;
- (c) whether the new Central Civil Services rules seek to ease the procedural difficulties faced while applying for and settling LTC claims; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): Yes, Madam. Government has come out with a set of guidelines to simplify the procedure of application and make the procedure of processing of LTC claims time bound. The details are annexed vide DoPT's O.M. No. 31011/3/2015-Estt.(A-IV) dated 18.02.2016.
